

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-123/2003/12061/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
District & Sessions Judge,
Nalbari.

Dated Guwahati the ¹⁶ 20 December, 2024.

Sub: **Civil vacation.**

Ref:- Your letter No.DJNB/8613 dtd. 18.12.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **permission to avail civil vacation from 22.12.2024 to 31.12.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 21.12.2024 till the morning of 02.01.2025**, has been granted. The Addl. District & Sessions Judge, Nalbari would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-123/2003/12062-12063/A, dated, 20-12-24
Copy to.

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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